58

were introduced from 1st April, 1972. The t.ross revenue earned at Delhi station from 1st to 30ih April 1972 was Rs. 29,857.00.]

JLHYGROGRAPHICAL SURVEY OF INDIAN COASTS

- 234. SHRI M. RUTHNASWAMY: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:
- (a) whether any hygrographical survey has been made of the Indian Coasts; and
- (b) if so, whether such a survey has been published and is available to the general public?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):
(a) Humidity of the atmosphere is recorded daily by hygrometers and hygrographs at meteorological observatories along the Indian coast.

(b) The data are regularly published in the Indian Daily Weather Reports and the Regional Daily Weather Reports issued by the India Meteorological Department. The reports are available to the public at a nominal subscription.

PRIVATE HOUSES HIRED FOR DEFENCE PERSONNEL

- 519. SHRIMATI SHYAMKUMARI DEVI: Will the Minister of DEFENCE be pleased to state:
- (a) the number of private houses hired by the Military Estate Officers, Delhi Cantt. during (he month of February, 1972;
- (b) the number of cases in respect of which all formalities have since been completed and the rents paid to the respective house owners and also the number of cases in which no action has since been taken by the M.E.O.; and
- (c) the reasons for the delay, if any on the part of the M.E.O. ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) 19.

fTransfetred from the 17th May, 1972

- (b) Formalities have been completed in all cases. Except for one instance where the bill has not been received by the M.E.O., rentals have also been paid in all the cases.
 - (c) Does not arise.

AUTHORISED AUCTIONEERS FOR DIS-POSAL OF SURPLUS AND SALVAGE STORES

- 520. SHRIMATI SHYAMKUMARI DEVI: Will the Minister of DEFENCE be pleased to state:
- (a) whether it is a fact the auctioneers appointed by his Ministry for disposal of surplus and salvage stores are appointed from the approved panel of DGS&D;
- (b) the names of the auctioneers who are at present working for his Ministry region-wise and the dates of their appointment;
- (c) whether any or all of them are still on the approved list of the DGS&D and if not, the reasons for keeping such auctioneers who have been removed from the approved list of the DGS&D for one reasons or the other; and
- (d) whether the rates of commission allowed to the auctioneers by the Defence Ministry is identical to those of the DGS & D and if not, the quantum of additional commission allowed and the rea sons therefor?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) Yes, Sir.

- (b) A satement is attached.
- (c) Out of the *It* auctioneers on the Defence panel,8 auctioneers are at present on the DGS&D's panel. The reason why the Defence panel of auctioneers is different from the DGS & D's panel is that the DGS & D"s panel is reviewed and revised every two years after calling for tenders, while continuance of the auctioneers on the Defence panel depends on their performance.
- (d) The rates of Commission paid to auctioneers on the Defence and the